

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.310**  
173/252/ND/2022

**IN THE MATTER OF:**

M/s. New Age Aqua Pvt Ltd.

**Vs.**

ROC

.... APPELLANT

.... RESPONDENT

**SECTION**

**U/s 252 Companies Act 2013**

**Order delivered on 13.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI**  
**MEMBER (TECHNICAL)**

**SHRI PRAVEEN GUPTA**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the ROC

: Ssaurabh Indura, Company Prosecutor for ROC, Delhi

For the Applicant

: CS Aman Kesarwani

**ORDER**

Ld. Counsel representing the RoC submits that he has not received a copy of the Application. Ld. Counsel for the Appellant undertakes to supply the copy within three days on the e-mail of the Ld. Counsel representing the Respondent.

List the matter for further consideration **02.02.2023**.

Sd/-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-

**(PRAVEEN GUPTA)**  
**MEMBER (JUDICIAL)**